

(14)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : CP/161/2017

NAME OF THE PETITIONER(S) : P P ZIBI JOSE

NAME OF THE RESPONDENT(S) : SESHASAYEE PAPER & BOARDS LTD

UNDER SECTION : 58 (4)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) Abhinav Parthasarathy  
Priyadarshini  
Keerthi K  
for TK Bhaskar

2) P. P. ZIBI Jose

Abhinav Parthasarathy  
counsel for  
the Respondent

W.M

ORDER

Representative for the Applicant present. Counsel for the Respondent present and  
prayed for time to make final submissions. At request, time is enlarged. Put up on  
**09.02.2018 at 10.30 A.M.**

-Sd/-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk